COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA.No. 578 of 2016 IN
DFR No. 3197 of 2016

Dated : 15th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

M/s Sundew Properties Ltd. …Appellant(s)
Vs.
Telengana Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorva Misra

O R D E R

IA No. 578 OF 2016
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 12.12.2016. Dasti, in addition, is permitted.

List the matter on ***12.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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